

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1507

ANSWERED ON:11.12.2003

COMPENSATION TO PROJECT AFFECTED PERSONS OF TAMLUK-DIGHA RAIL PROJECT
MAHBOOB ZAHEDI

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has paid the compensations to the affected persons for take over of their lands for laying the Tamluk-Digha railway line;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay;
- (d) the time by which the compensation is likely to be paid to the affected persons;
- (e) whether the Government has a plan to offer alternative lands to the evacuees; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R. PATIL)

(a) to (d): The land for Tamluk-Digha has been acquired and handed over to the Railway by the State Government of West Bengal. Compensation to the land owners is finalized and paid by the State Government. An amount of Rs. 28 crore has been paid by the Railways to State Government for this purpose.

(e): No, Sir.

(f): Does not arise.